

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 229**  
**CP-83/ND/2021**

**IN THE MATTER OF:**  
**WinZO Games Pvt. Ltd.**

... **Applicant/Petitioner**

**Under Section: 66(1) Co. act**

**Order delivered on 03.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Abhishek M., Adv. Srishti Gupta  
**For the Income Tax Dept.** : Sr. Adv. Ruchir Bhatia, Adv. Pratyaksh Gupta,  
Adv. Annant Maan, Adv. Abhijeet Anand

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

It is already 4.45 pm. No time left, hearing is deferred to 01.10.2024.

**Sd/-**  
**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**